

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3515  
ANSWERED ON:24.08.2011  
UPSC S RECOMMENDATIONS  
Argal Shri Ashok

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Union Public Service Commission (UPSC) has made any recommendation for the appointment of any person(s) in Directorate General of Civil Aviation;
- (b) if so, the details thereof and the names of the recommended persons alongwith the criteria laid down in this regard;
- (c) whether the suggestions of the Ministry were sought before the recommendation was made;
- (d) if so, the details thereof, case-wise;
- (e) whether in accordance to the recommendation made by UPSC the recommended person was appointed by his Ministry; and
- (f) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) and (b):- On the request of this Ministry to select suitable candidates on Direct Recruitment basis as per the relevant Recruitment Rules, the Union Public Service Commission (UPSC) has given its recommendations for appointment to the posts of Operations Officer, Aeronautical Officer, Assistant Director of Operations, Deputy Director (Aircraft Engineering) and Director of Flying Training.

(c) and (d):- UPSC makes recommendations on the basis of their own system of selection. However, before conducting interview, UPSC inter alia seeks the suggestions regarding suitability of applications for interview. The Ministry Representative appears before the Interview Board only to apprise the Board about the requirements of the post, service conditions, career prospects, possible places of postings etc.

(e) and (f):- Before appointing a person on the basis of recommendations, the character and antecedents have to be verified. Also, the candidates have to be medically examined by appropriate Medical Board. The appointment process is at various stages.